

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

06.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/137/IB/2018

PETITION NUMBER : TCP/385/IB/2017

NAME OF THE PETITIONER(S) : KITEC INDUSTRIES INDIA PVT LTD

NAME OF THE RESPONDENTS : EMMANUEL ENGINEERING PVT LTD

UNDER SECTION : 33(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

V. Venkatasubramanian	for liquidator		
R. KRISHNAMURTHY	R.P.		

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P. Jesus Moses Nair	Co-ordinating mgt		
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J. VEDA RAO	For HDFC Ltd		
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M. RAMA KRISHNA RAO	For IOB		
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R. RENON SHALIN	CD		
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ORDER

Counsels for both the parties are present. It has been submitted by the Resolution Professional that the suspended Directors are co-operating. Therefore, in the light of the submissions made, the Application stands **closed**.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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